

26.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI  
None for accused person

This case has been taken up through video conferencing via Cisco  
Webex app.

Matter is pending for prosecution evidence. However, in terms of  
administrative orders of Hon'ble High Court, presently evidence is not being  
recorded due to Covid pandemic. Further, no adverse order is being passed  
against the accused.

Put up for same purpose on 23.09.2020.

(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
26.08.2020